

[Dr. Mahipatray M. Mehta]

Executive? Sir, it was cancelled by the Finance Ministry. Suppose the President has ordered it. I will ask before one President's order is being executed, how can this be cancelled by the Executive? It requires not only the legal side of it to be studied as also the moral part of it. It is a constitutional right given to the people. I request this Government through you that one separate Development Board should immediately be granted. As I said earlier, there is plenty of minerals available there.

MR. CHAIRMAN: Your time is up.  
(Interruptions).

DR. MAHIPATRAY M. MEHTA:  
My link is now broken.

As I said in the beginning, I congratulate our hon Finance Minister. He is remaining totally faithful to the Mixed Economy. That is the policy

which we are following. It is not his fault. It is the policy that the Government is following. And that is why I congratulate him for presenting his excellent Budget. With these words I conclude my speech. Thank you.

## BUSINESS ADVISORY COMMITTEE

### SIXTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI BHISHMA NARAIN SINGH): Sir, I beg to present the sixth Report of the Business Advisory Committee.

18.13 hrs.

The Lok Sabha then adjourned till  
Eleven of the Clock on Friday,  
June 27, 1980/Asadha 6, 1902  
(Saka)